- (f) Persons in custody;
- (g) Persons whose annual income does not exceed ` 1,00,000/- p.a.; and
- II. To organize Lok Adalats for amicable settlement of disputes.

The Government have approved setting up of 'National Mission for Justice Delivery and Legal Reforms' for the period 2011-16. The objectives of the Mission is to focus on two major goals as envisaged in the Vision Document 2009 adopted in the National Consultation for strengthening the judiciary towards reducing pendency and delays held on 24-25 October, 2009, namely: (i) Increasing access by reducing delays and arrears in the system and (ii) Enhancing accountability through structural changes and by setting performance standards and capacities.

Thirteenth Finance Commission had recommended `5000 crore for the judiciary for better justice delivery for five years (2010-15). These grants provides for extended court hours, holding of Lok Adalats and creation of ADR centres. `1000 crore has already been released during 2010-11 and `325.90 has been released during 2011-12 so far.

Government have also requested all the Chief Justices of High Courts to launch a campaign to reduce pendency of cases in courts from July-December, 2011. The High Courts have also been requested to give priority to disposal of long pending cases pertaining to women, senior citizens, minors, disabled and other marginalized groups.

Circuit Bench of Calcutta High Court

1479. SHRI SUKHENDU SEKHAR ROY: Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Government is aware that inspite of the long standing demand of the people of North Bengal and even though all infrastructure is ready for running of a Circuit Bench of Calcutta High Court, the same has not yet started functioning;
- (b) if so, by when the said Circuit Bench would start functioning in Jalpaiguri district of West Bengal; and
 - (c) if the Circuit Bench could not be started in near future, the reasons therefor?

THE MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHEED): (a) to (c) The Government of West Bengal had sent a proposal for establishment of a Circuit Bench of the Calcutta High Court at Jalpaiguri. The Chief Justice of the Calcutta High Court had inspected the infrastructural facilities provided by the State Government at Jalpaiguri for establishment of the temporary Circuit Bench till the permanent building of the Circuit Bench is ready. However, in

[†]Original notice of the question was received in Hindi.

his opinion, the infrastructural facilities provided for establishment of the temporary Circuit Bench in the Jalpaiguri Zilla Parishad Dak Bungalow are neither satisfactory nor the premises suitable, even for temporary period. The space and accommodation provided is also insufficient. The Government of West Bengal have been requested to create all the necessary infrastructure facilities.

Desi Aahar Yojana of KVIC

†1480. SHRI RASHEED MASOOD: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether it is a fact that 'Desi Aahar Yojana' of the Khadi and Village Industries Commission (KVIC) could not be introduced till date;
 - (b) the amount spent on this scheme;
 - (c) the reasons to drop this scheme; and
 - (d) the total amount spent on the publicity of this scheme?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VIRBHADRA SINGH): (a) 'Desi Aahar Brand' has been introduced by Khadi and Village Industries Commission (KVIC) through the departmental as well as institutional sales outlets in 2002 for the some organic food products like Dalia, Jaggery, Pulses, Cereals and spices powder, etc.

- (b) The total expenditure incurred by Khadi Gramodyog Bhavan, New Delhi, which was the nodal point for implementation, on installation of processing machines, design development and publicity of 'Desi Aahar Brand' is about `12.15 lakh.
- (c) Due to lack of adequate response from the customers, the supply chain could not be developed properly and no sales were achieved since 2005-06. As a policy of Brand development, though, the scheme still continues. The units are being motivated to enter in the field of brand development, including development of organic food.
- (d) Of the total expenditure of about `12.15 lakh, an amount of about `4.51 lakh has been incurred on publicity of 'Desi Aahar Brand'.

Growth of agro and rural industries

- 1481. SHRI DHIRAJ PRASAD SAHU: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:
- (a) whether Jharkhand has vast potential for the growth of agro and rural industries like herbal products, traditional items made out of clay, bamboo, etc.;

[†]Original notice of the question was received in Hindi.